

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
PINK CITY EXPRESSWAY PVT. LTD - SPV FOR ROAD INFRASTRUCTURE**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of Corporate Debtor along with PAN/CIN/LLPNo.	Pink City Expressway Private Limited (U45203TN2008PTC067179)
2	Address of the Registered Office / Principal Office	REGISTERED ADDRESS : Flat No.201, Jayam Block, 2nd Floor Chitra Avenue, Choolaimedu Chennai - 600094 Tamil Nadu PRINCIPAL OFFICE : 374, Sector 1, IMT Manesar, Haryana - 122052
3	URL of website	www.pinkcityexpressway.com
4	Details of place where majority of fixed assets are located	Khadab, Kothputali, Rajasthan
5	Installed capacity of main products/ services	Company is a SPV formed to execute Four Laining to Six Lane for Gurgaon – Kotputli - Jaipur section of NH-8 from KM 42.70 to KM 273 in the state of Haryana / Rajasthan under concessionaire agreement with NHAI. PCEPL established a stone crushing unit on 5.37 Hectare land at Khadab, Kotputli, Rajasthan for execution of the project. The concessionaire agreement with NHAI was discontinued in June 2022 and presently the company is pursuing various claims arising out of concessionaire agreement with NHAI and state support agreement with Government of Rajasthan in arbitration proceedings aggregating ~ Rs. 7000 crore.
6	Quantity and value of main products/ services sold in last financial year	FY 2022-23 - Rs. 48.48 crore (provisional)
7	Number of employees/ workmen	Employees – 5 Workers - Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending an email to: ip.pinkcity@gmail.com / bajaj.vikram@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending an email to: ip.pinkcity@gmail.com / bajaj.vikram@gmail.com
10	Last date for receipt of expression of interest	9-4-2024 (As Extended)
11	Date of issue of provisional list of prospective resolution applicants	19-4-2024
12	Last date for submission of objections to provisional list	24-4-2024
13	Date of issue of final list of prospective resolution applicants	4-5-2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	9-5-2024
15	Last date for submission of resolution plans	8-6-2024

16	Process email id to submit EOI	ip.pinkcity@gmail.com
----	--------------------------------	------------------------------------------------------------------



Vikram Bajaj

Registration no: IBBI/IPA-002/IP-N00003/2016-17/10003
214, Tower A, Spazedge, Sector 47, Gurgaon -122018.
For Pink City Expressway P Ltd.
26-3-2024, Gurgaon.